

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.198/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Swapna Bhar & Ors. -Versus- D.G.Cold Storage Pvt.Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Sandeep Sharma, ADV } Per  
2) Ms. Omilia Chatterjee, ADV } Petitioners  
3) Ms. Namrata Biser, ADV }  
P 6/10/2017

**ORDER**

Ld. Counsels appeared on behalf of the petitioners.

Matter adjourned due to paucity of time.

Listed on 9<sup>th</sup> November 2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)